

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

WORKSHOP ON – MOTOR ACCIDENT CLAIM CASES
(through online and other modes of communications)

DATE: 4th March, 2023

PROGRAMME

SESSION	TIME	TOPICS
I	10.30 am to 10.35 am	Inaugural address and introduction about the Workshop By: Director, MPSJA
II	10.35 am to 12.00 noon	Determination of compensation in Death cases <i>Followed by open interaction</i> By: Shri Pradeep Kumar Vyas, Retired District & Sessions Judge
TEA BREAK (12.00 noon to 12.15 pm)		
III	12.15 pm to 1.30 pm	Determination of compensation in Injury cases <i>Followed by open interaction</i> By: Shri Pradeep Kumar Vyas, Retired District & Sessions Judge
LUNCH BREAK (1.30 pm to 2.15 pm)		
IV	2.15 pm to 3.30 pm	Defense taken by Insurance Company and breach of Insurance Policy under Motor Vehicles Act, 1988 <i>Followed by open interaction</i> By: Shri Padmesh Shah, Additional Director, MPSJA
V	3.30 pm onwards	<i>Valedictory Session</i>

Note: The Schedule is subject to change as per exigencies.

DIRECTOR